### GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

#### LOK SABHA UNSTARRED QUESTION NO. 1892 TO BE ANSWERED ON 28.11.2016

#### Model Schools in Odisha

#### 1892. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the targets and achievements in setting up of Model Schools in the educationally backward Blocks in various States/UTs including Odisha during the last three years along with reasons for shortfall;
- (b) the number of proposals received from State Governments during the last two years for setting up such schools along with the action taken thereon;
- (c) the financial assistance provided for this purpose during the last two years and current year to the States/UTs;
- (d) whether Government will consider all the Model Schools, both recurring and non-recurring sanctioned under EBB Scheme for providing financial assistance to the State Governments;
- (e) whether Union Government is considering to give priority for setting up Model Schools from Class-I to Class-V, in the country especially in Odisha; and
- (f) whether adequate funds are available for regular maintenance and upgradation of this system in schools already established including in the tribal belt of Odisha?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a): The state component of Model School Scheme envisaged setting up of one Model School per Educationally Backward Block (EBB). The scheme has been delinked from support of Government of India and transferred to State Governments for appropriate action w.e.f. the year 2015-16 in the light of higher devolution of funds to States as envisaged by the 14<sup>th</sup> Finance Commission. The status of Model Schools sanctioned and functional, state-wise including Odisha, upto 31.03.2015 is at **Annexure-I**. Year-wise status of sanctioned and functional Model Schools for the year (s) 2013-14 and 2014-15 is enclosed at **Annexure-II**.
- (b) & (c): The proposals for setting up of 381 Model Schools were received from States during the year 2014-15 and 163 model schools were sanctioned. A state-wise list of proposals received, schools sanctioned and funds released for setting up of model schools in the year 2014-15 is enclosed at **Annexure-III**. As the Scheme was delinked w.e.f. the year 2015-16, no funds have been released thereafter.

(d), (e) & (f): The Model School Scheme has been transferred to States for appropriate action w.e.f. the year 2015-16 in the light of higher devolution of funds to States as envisaged by the 14<sup>th</sup> Finance Commission.

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### **Annexure-I**

### <u>ANNEXURE – I REFERRED IN REPLY TO PART (A) OF THE LOK SABHA</u> <u>UNSTARRED QUESTION NO. 1892 TO BE ANSWERED ON 28.11.2016.</u>

# State-wise details of model schools sanctioned and functional till the year 2014-15 (31.3.2015)

S. No.	State/EBBs	<b>Model Schools sanctioned</b>	<b>Model Schools functional</b>
1	Andhra Pradesh(341)	272	163
2	Assam(81)	67	14
3	Bihar(530)	368	0
4	Chhattisgarh(74)	74	74
5	Gujarat(85)	84	84
6	Haryana(36)	36	36
7	Himachal Pradesh(5)	5	0
8	Jammu & Kashmir(97)	19	0
9	Jharkhand(203)	40	89
10	Karnataka(74)	74	74
11	Madhya Pradesh(201)	201	201
12	Maharashtra(43)	43	43
13	Meghalaya(9)	9	0
14	Mizoram(1)	1	0
15	Nagaland(11)	11	0
16	Odisha(173)	162	0
17	Punjab(21)	21	21
18	Rajasthan(186)	134	66
19	Tamil Nadu(44)	44	44
20	Tripura (6)	6	0
21	Uttar Pradesh(680)	274	0
22	West Bengal(87)	67	0
23	Telangana (396)	317	192
	Total (3384)	2329	1101

## <u>ANNEXURE – II REFEREED IN REPLY TO PART (A) OF THE LOK SABHA</u> <u>UNSTARRED QUESTION NO. 1892 TO BE ANSWERED ON 28.11.2016.</u>

# State-wise details of model schools sanctioned and functional during the year(s) 2013-14 and 2014-15

		2013-14		2014-15		
S. No.	State / EBBs	Model Schools sanctioned	Functional Status *	Model Schools sanctioned	Functional Status *	
1	Andhra Pradesh (341)	109	150	0	163	
2	Assam (81)	0	0	0	14	
3	Bihar (530)	0	0	0	0	
4	Chhattisgarh (74)	0	74	0	74	
5	Gujarat (85)	1	12	0	84	
6	Haryana (36)	0	36	0	36	
7	Himachal Pradesh (5)	0	0	0	0	
8	Jammu & Kashmir (97)	0	0	0	0	
9	Jharkhand (203)	0	89	0	89	
10	Karnataka (74)	0	74	0	74	
11	Madhya Pradesh (201)	0	201	0	201	
12	Maharashtra (43)	0	43	0	43	
13	Meghalaya (9)	0	0	0	0	
14	Mizoram (1)	0	0	0	0	
15	Nagaland (11)	0	0	0	0	
16	Odisha (173)	0	0	51	0	
17	Punjab (21)	0	21	0	21	
18	Rajasthan (186)	0	0	0	66	
19	Tamil Nadu (44)	0	44	0	44	
20	Tripura (6)	6	0	0	0	
21	Uttar Pradesh (680)	0	0	81	0	
22	West Bengal (87)	0	0	31	0	
23	Telangana (396)	125	175	0	192	
	Total (3384)	241	919	163	1101	

<sup>\*</sup> Includes Model Schools sanctioned in previous years.

### **Annexure-III**

# ANNEXURE – III REFEREED IN REPLY TO PART (B) & (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 1892 TO BE ANSWERED ON 28.11.2016.

# <u>Details of Proposal received, Model Schools sanctioned and funds released for setting up of</u> <u>model schools during the year 2014-15</u>

(Rs. in crores)

Sl. No.	States	Proposals	Model Schools	Amount
		received	Sanctioned	released
1	Andhra Pradesh	0	0	0
2	Assam	14	0	0
3	Bihar	0	0	0
4	Chhattisgarh	0	0	0
5	Gujarat	0	0	8.13
6	Haryana	0	0	0.03
7	Himachal Pradesh	0	0	0
8	Jammu & Kashmir	0	0	0
9	Jharkhand	75	0	0
10	Karnataka	0	0	0
11	Madhya Pradesh	0	0	70.00
12	Maharashtra	0	0	0
13	Meghalaya	0	0	0
14	Mizoram	0	0	0
15	Nagaland	0	0	0
16	Odisha	51	51	149.82
17	Punjab	0	0	0
18	Rajasthan	0	0	84.74
19	Tamil Nadu	0	0	0
20	Tripura	0	0	10.01
21	Uttar Pradesh	231	81	116.04
22	West Bengal	8	31	96.34
23	Telangana	2	0	3.81
	Total	381	163	538.92